

KAPUR COMMISSION REPORT ON GANDHI MURDER

657. SHRI R. P. KHAITAN : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the report of the Kapur Commission on Gandhi murder has been examined by Government; and

(b) if so, the decision taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) and (b) The report is under examination.

658. [Transferred to the 8th May, 1970]

SCHOLARSHIPS OFFERED BY U.S.A., CANADA, & FRANCE

659. SHRI R. V. KHAITAN: Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to state :

(a) the number of scholarships in various fields offered by U.S.A., Canada and France to India; a students during the last three years; and

(b) the number of students in each field sent to these countries under this scheme separately?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION AND YOUTH SERVICES (SHRI BHAKT DARSHAN): (a) and (b) A statement is enclosed. [See Appendix LXXII, Annexure No. 31.]

A. R. C. REPORT ON SCIENTIFIC DEPARTMENTS

660. SHRI I. P. KHAITAN: Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Government have received the report of the Administrative Reforms Commission regarding the Scientific Departments; and

(b) if so, the action taken by Government thereon?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) No, Sir.

(b) Does not arise.

DISAPPEARANCE OF DEFENCE DOCUMENTS FROM C. S. I. O., CHANDIGARH

661. SHRI R. P. KHAITAN: Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to state :

(a) whether the Central Bureau of Investigation has submitted its report on the disappearance of defence documents from CSIO, Chandigarh; and

(b) if so, the details thereof?

THE MINISTER OF EDUCATION AND YOUTH SERVICES (PROF. V. K. R. V. RAO): (a) Not yet, Sir.

(b) Does not arise.

SHRI S. K. BHATTACHARYA'S SELECTION IN I. A. S.

662. SHRI KALYAN ROY :
SHRI BHUPESH GUPTA:

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Government are aware of acute discontent among junior officers of West Bengal Government over selection of Shri S. K. Bhattacharya in I.A.S.;

(b) whether it is a fact that Shri S. K. Bhattacharya falsified his records and furnished wrong and incorrect information regarding his date of confirmation in Class I post as Deputy Labour Commissioner to the U. P. S. C.; and

(c) what action the Government propose to take regarding this selection?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) No, Sir.

(b) No, Sir. It was through an inadvertent error on the part of the Secretariat that the date of the permanent appointment of Shri S. K. Bhattacharya to a Class I post was shown wrongly in the records placed before the Selection Committee. This error was detected subsequently and pointed out to the Union Public Service Commission, when the proceedings were forwarded to them for ratification of the selection.

(c) The question does not arise.

हिन्दी के पते वाला श्री० पी० पारस

663. श्री निरंजन वर्मा : क्या पर्यटन तथा नागर विमानन मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि अहमदाबाद के हवाई अड्डे पर एक पत्रकार के उस श्री० पी०